

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/938/2021

This the 04th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Dr. Bilal Ahmad Lone, Aged 30 years, Son of Ghulam Rasool Lone, Resident of Hardpora, Akingam, Anantnag.
2. Dr. Nighat Araa Aged 34 years, D/o Abdul Majid Wani Resident of Danhall, Anantnag.
3. Dr. Waseem-Uddin Ganai Aged 33 years, Son of Ghulam Mohi-uddin Ganai Resident of Sanat Nagar, Srinagar.
4. Dr. Mufeed Ahmad Bhat Aged 28 years, Son of Ghulam Rasool Bhat Resident of Kamad, Anantnag.
5. Dr. Zaffar Iqbal Aged 39 years, Spn of Assadullah Bhat Resident of Tral, District Pulwama.
6. Dr. Iram Wani Aged 26 years, D/o F. A Wani Resident of Sopore, Kashmir.
7. Dr. Insha Altaf Aged 28 years, D/o Mohamad Altaf Resident of Botakadal, Sgr.
8. Dr. Mohammad Abbas Sheikh Aged 40 years, Son of Gul Mohammad Resident of Kulgam, Kashmir.

.....Applicant

(Advocate:- Mr. M Y Bhat)

Versus

1. State of Jammu and Kashmir through Commissioner cum Secretary to Government Health and Medical Education Department, Civil Secretariat, Jammu/Srinagar.
2. Director, Health Services, Kashmir Srinagar.
3. J&K Board of Professional Entrance Examinations through its U/Secretary Srinagar/Jammu.
4. Principal Government Medical College Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

O R D E R

[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant wishes to withdraw the T.A.



2. Accordingly, the T.A. is dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)